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Declaration of Assets and Liabilities

Year 2025-2026

I, MADHAWI KUMARI, son/daughter/wife of RAJEEV KUMAR

aged 34 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RAJEEV KUMAR	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	15000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50000/-	100000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SIP 5000/- P/M	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	13889/- yearly 2000/month PPF	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	SCOOTY (TWO WHEELER)	MOTOR BIKE	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	70g GOLD + 500g SILVER	35g GOLD	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Madhawi Kumari

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

*Meehavi Kumari*

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - DQWPK8221C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Madhawi Komari

Name of Employee: MADHAWI KOMARI

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 11.02.2026

Madhawi Komari